

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1464/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017


NAME OF THE PARTIES: Aspire Chemicals Pvt. Ltd.


V/s

Ridham Synthetics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	PRANAY MANGHARAM	ADVOCATE (MRD Legal) FOR APPLICANT	
	Settlement talks are ongoing between the Company & Operational Creditor		

2.	RISHI KAPIL	REPRESENTATIVE (ASPIRE CHEMICALS PVT LTD)	
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ORDER

C.P. No. 1464/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Talks of Settlement are going on. The matter is adjourned to **05.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)